

ORISSA HIGH COURT**FILING REPORT AS ON :29/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0007305/2022	SRIDHAR PARIDA VS STATE OF ODISHA	MILAN KANUNGO VS	MOTANGA /145 /2022 () //
2	BLAPL/0007306/2022	SUNIL PRADHAN VS STATE OF ODISHA	MAHES DAS VS	BAMUNIGAM /23 /2022 () //
3	BLAPL/0007307/2022	SUNIL ANKUSH GOURAV VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	PODIA PS /63 /2022 () //
4	BLAPL/0007308/2022	MAHESWAR BEHERA VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	BALASORE SADAR /50 /2021 () //
5	BLAPL/0007309/2022	MD. SAUKAT @ PAPLU VS STATE OF ODISHA	ARJEET MISHRA VS	KARANJIA /105 /2022 () //
6	BLAPL/0007310/2022	MANOJ KUMAR SWAIN VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	LAXMISAGAR P.S. /117 /2022 () //
7	BLAPL/0007311/2022	RAJENDRA NAIK VS STATE OF ODISHA	AMIT KUMAR NATH VS	BANARAPAL /210 /2022 () //
8	BLAPL/0007312/2022	MD. SAUKAT @ PAPLU VS STATE OF ODISHA	ARJEET MISHRA VS	KARANJIA /160 /2022 () //
9	BLAPL/0007313/2022	RAMA KHAPARDHUA VS STATE OF ODISHA	SATYABRATA PANDA VS	ULLUNDA /58 /2022 () //
10	BLAPL/0007314/2022	SINDIRI RAMU VS STATE OF ODISHA	MANORANJAN PADHY VS	/ /0 () //
11	BLAPL/0007315/2022	SARAT GAMANGO VS STATE OF ODISHA	ASHOK DAS VS	RAYAGADA /76 /2021 () //

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12	BLAPL/0007316/2022	S. TOFAN REDDY @ TAFAN REDDY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA (1) VS	PURUSHOTTAMPUR /367 /2022 () //
13	BLAPL/0007317/2022	BASANTA MUKHI VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BARIPADA TOWN /397 /2022 () //
14	BLAPL/0007318/2022	RAJU @ SAUMYA RANJAN SAHOO VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	KHURDA MODEL /170 /2022 () //
15	BLAPL/0007319/2022	FAKIR MOHAN JENA VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	BHADRAK RURAL /234 /2021 () //
16	BLAPL/0007320/2022	JANAKI DIGAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	/ /0 () //
17	BLAPL/0007321/2022	ANANDA MAJHI VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	PADMAPUR /51 /2022 () //
18	BLAPL/0007322/2022	SOMANATH JAYAMBAK PADALE VS STATE OF ODISHA	BABITA SAHU VS	KALIMELA /131 /2022 () //
19	BLAPL/0007323/2022	KATHIA @ PRAVAT SWAIN VS STATE OF ODISHA	ADWITIYA SATPATHY VS	KHANDAPARA /116 /2021 () //
20	BLAPL/0007324/2022	DEBASMITA NAYAK @ CHANDU VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	BANSADA /237 /2022 () //
21	BLAPL/0007325/2022	MOHAMMED HUSSAIN @ HESEIN GULAM VS STATE OF ODISHA	SUJATA JENA VS	GOSANINUAGAM /95 /2022 () //
22	BLAPL/0007326/2022	MINA PALKA VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	CHANDRAPUR /8 /2009 () //
23	BLAPL/0007327/2022	SANGI	SK. ZAFARULLA	PADWA /85 /2019

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		VS	VS	()
24	BLAPL/0007328/2022	STATE OF ODISHA ASHA RAJPUT	UMAKANTA BARIK	// /0
		VS	VS	()
25	BLAPL/0007329/2022	STATE OF ODISHA SHYAM BIHARI YADAV	KULDEEP MOHANTY	// PLANTSITE /216 /2022
		VS	VS	()
26	BLAPL/0007330/2022	STATE OF ODISHA G. SABERISH KUMAR @ GUGULA	DAYANIDHI MOHANTY	// RAYAGADA TOWN /191 /2021
		VS	VS	()
27	BLAPL/0007331/2022	STATE OF ODISHA SABYASACHI PRADHAN	SURYA KANTA PRADHAN	// BOIPARIGUDA /70 /2020
		VS	VS	()
28	BLAPL/0007332/2022	STATE OF ODISHA NIRAKAR GOUDA	S.S.RAY (2)	// DHARAKOT PS /168 /2022
		VS	VS	()
29	BLAPL/0007333/2022	STATE OF ODISHA BALARAM POLEI	B.SAHOO	// DHARAKOT PS /169 /2022
		VS	VS	()
30	BLAPL/0007334/2022	STATE OF ODISHA JOHN @ JOHAN RAITA	RABINDRA KUMAR SAHOO	// ADVA /93 /2021
		VS	VS	()
31	BLAPL/0007335/2022	STATE OF ODISHA KALIA RANA	RABINDRA KUMAR SAHOO	// MOHANA /71 /2022
		VS	VS	()
32	BLAPL/0007336/2022	STATE OF ODISHA SHANKAR GOUDA	JYOTIRMAYA SAHOO	// PATTAPUR (DIGAPAHANDI) /267 /2021
		VS	VS	()
33	BLAPL/0007337/2022	STATE OF ODISHA SAMIR MAHAPATRA	DAYANANDA MOHAPATRA	// K.NUAGOAN /61 /2022
		VS	VS	()
34	BLAPL/0007338/2022	STATE OF ODISHA NABIN PALAKIA	JUGALA KISHORE PANDA	// AMBADOLA /85 /2022
		VS	VS	()

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35	BLAPL/0007339/2022	STATE OF ODISHA SUMANTA KALO VS	SUSHANTA HARICHANDAN VS	// KINJIRKELA /64 /2022 ()
36	BLAPL/0007340/2022	STATE OF ODISHA BAGA @ DHANANJAY BEHERA VS	NITYANANDA PANDA VS	// CHAULIAGANJA /58 /2022 ()
37	BLAPL/0007341/2022	STATE OF ODISHA ULLA SAHU VS	CHITTA RANJAN SAHU VS	// BADABAZAR /158 /2022 ()
38	BLAPL/0007342/2022	STATE OF ODISHA SATYANARAYAN MOHAPATRA @ CHIKU @ CHINKU @ MOHANTRA VS	SURAJ KANTO DWIBEDI VS	// NAYAGARH SADAR /76 /2022 ()
39	BLAPL/0007343/2022	STATE OF ODISHA NIRANJAN BEHERA VS	SATYA RANJAN MULIA VS	// BARANGA /194 /2018 ()
40	BLAPL/0007344/2022	STATE OF ODISHA RAMA MUNDA VS	ARIJEET MISHRA VS	// KARANJIA /105 /2022 ()
41	BLAPL/0007345/2022	STATE OF ODISHA DHRUBA CHARAN DAS VS	KSHIROD KUMAR ROUT VS	// AUL /37 /2022 ()
42	BLAPL/0007346/2022	STATE OF ODISHA RAMA MUNDA VS	ARIJEET MISHRA VS	// KARANJIA /160 /2022 ()
43	BLAPL/0007347/2022	STATE OF ODISHA SANTANU MALICK VS	DILLIP KUMAR MOHANTY VS	// BIDANASI /189 /2020 ()
44	BLAPL/0007348/2022	STATE OF ODISHA TITALA @ TITOLA @ NAMARATNA KANHAR VS	SANJIB KUMAR BHANJADEO VS	// SPL.TASK FORCE /4 /2019 ()
45	BLAPL/0007349/2022	STATE OF ODISHA SUDHANSU NAIK @ SUDAM VS	ARIJEET MISHRA VS	// NAYAKOT /37 /2022 ()
		STATE OF ODISHA		//

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46	BLAPL/0007350/2022	RIJVAN VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	SEMILLIGUDA /65 /2020 () //
47	BLAPL/0007351/2022	ROSHAN HATI VS STATE OF ODISHA	BIKASH KUMAR DASH VS	RAIRAKHOL /123 /2022 () //
48	BLAPL/0007352/2022	RAMA CHANDER VS STATE OF ODISHA	SK. ZAFARULLA VS	NANDAPUR /23 /2022 () //
49	BLAPL/0007353/2022	MAMATA SENAPATI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /354 /2022 () //
50	BLAPL/0007354/2022	SK. JUMMAN @ BADRUDDIN VS STATE OF ODISHA	RAMAKANTA SARANGI VS	SPL.TASK FORCE /15 /2021 () //
51	CMAPL/0000313/2022	DR.ARYA KUMAR JNANENDRA VS UNION OF INDIA	ADV. VS	// () //
52	CMAPL/0000314/2022	ANJANA BEHERA VS BENUDHAR BEHERA	ADV. VS	// () //
53	CMAPL/0000315/2022	M/S. RECKITT BENKISER(INDIA) LTD. VS STATE OF ODISHA	ADV. VS	// () //
54	CMAPL/0000316/2022	BINOD BIHARI BEHERA VS G.M,NATIONAL THERMAL POWER CORPORATION,KANIHA	ADV. VS	// () //
55	CMAPL/0000317/2022	COLLECTOR,CENTRAL EXCISE AND CUSTOMS,BBSR VS M/S.STRAW PRODUCTS LIMITED	ADV. VS	// () //
56	CMP/0000679/2022	D.ANANDA RAO DORA VS S.D.O., SONEPUR	ABINASH ROUTRAY VS	// () //
57	CMP/0000680/2022	GOKULA NAIK	ANAM CHARAN PANDA	//

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		VS	VS	0
		PITAMBAR NAIK		//
58	CMP/0000681/2022	PRAMILA NAYAK	PRASANNA KUMAR RATH	//
		VS	VS	0
		MALAYA KUMAR SWAIN		//
59	CMP/0000682/2022	SABATI PRADHAN	RABINDRANATH PRUSTY	//
		VS	VS	0
		RAJKUMAR PRADHAN @ BADHEI		//
60	CMP/0000683/2022	DEITY SRI RADHAKANTA MAHAPRABHU	S.S.RAY	//
		VS	VS	0
		RADHAKRUSHNA SAHU		//
61	CMP/0000684/2022	HALADHAR DAS MOHAPATRA	MALAYA KUMAR MISHRA	//
		VS	VS	0
		DURYODHAN SAHOO		//
62	CMP/0000685/2022	HALADHAR DAS MOHAPATRA	MALAYA KUMAR MISHRA	//
		VS	VS	0
		SHRADHAMANI PANDA		//
63	CONTC/0004909/2022	SIBA PRASAD SRICHANDAN	SAROJ KUMAR DASH	//
		VS	VS	0
		VIR VIKRAM YADAV, I.A.S.		//
64	CONTC/0004910/2022	MAN MOHAN SAHU	ADV	//
		VS	VS	0
		SARASWATI MISHRA, COMMNR., CUM SECY., H.E DEPT.		//
65	CONTC/0004911/2022	HARIHAR JENA	ADV	//
		VS	VS	0
		SATYABRATA SAHU, I.A.S.		//
66	CONTC/0004912/2022	SURAMA MISHRA	ADV	//
		VS	VS	0
		AMULYANANDA MOHANTY, SECRETARY OF CENTRAL COOPERATIVE BANK		//
67	CONTC/0004913/2022	ALL ODISHA EPF PENSIONERS ASSOCIATION,CUTTACK.	ADV.	//
		VS	VS	0
		R.S.GOPALAN, IAS		//
68	CONTC/0004914/2022	SUJIT BOSE	ADV	//
		VS	VS	0

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69	CONTC/0004915/2022	RAGHURAM IYER, I.A.S. GAYADHAR PATRA VS	ADV VS	// // 0
70	CONTC/0004916/2022	BISHNUPADA SETHI, I.A.S. RADHAKANTA SETHI VS	ADV VS	// // 0
71	CONTC/0004917/2022	SASWAT MISHRA, I.A.S. RANJAN KUMAR MOHANTY VS	ADV VS	// // 0
72	CONTC/0004918/2022	DR.MONA SHARMA, I.A.S. KISHORE KUMAR PRADHAN VS	ADV VS	// // 0
73	CONTC/0004919/2022	DR.MONA SHARMA, I.A.S. RATIKANTA PRADHAN VS	ADV VS	// // 0
74	CONTC/0004920/2022	SIDDHARTH SHANKAR SWAIN, I.A.S RANJAN KUMAR MOHANTY VS	ADV VS	// // 0
75	CONTC/0004921/2022	DR.MONA SHARMA, I.A.S DR. NALINI SADANGI VS	ADV VS	// // 0
76	CONTC/0004922/2022	SASWAT MISHRA, I.A.S. DR. CHITTARANJAN DAS VS	ADV VS	// // 0
77	CONTC/0004923/2022	SASWAT MISHRA, I.A.S. BIJAYA NANDA PATTANAIAK VS	DURGA PRASAD PRADHAN VS	// // 0
78	CONTC/0004924/2022	ASHOK KUMAR KALUARAM MEENA, I.A.S. ASHOK KUMAR MOHANTY VS	ADV VS	// // 0
79	CONTC/0004925/2022	BISHNUPADA SETHY, I.A.S. KRUPA SAGAR SAHU VS	ADV VS	// // 0
		BISHNUPADA SETHY, I.A.S.		//

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80	CONTC/0004926/2022	DAMODAR NAYAK VS BISHNUPADA SETHY, I.A.S.	ADV VS	// 0 //
81	CONTC/0004927/2022	BIJAYANANDA MOHANTY VS P.K.MOHANTY,ADDL. CHIEF SECY., H AND FW DEPT.	ADV VS	// 0 //
82	CONTC/0004928/2022	ABHIRAM SAMAL VS ARTATRAN SAHOO, EXECUTIVE ENGINEER,MAHANADI NORTH DIVISION I, JAGATPUR, CTC.	ADV VS	// 0 //
83	CONTC/0004929/2022	SARAT CHANDRA MALLIK VS ARTATRAN SAHOO, EXECUTIVE ENGINEER,MAHANADI NORTH DIVISION I, JAGATPUR, CTC.	ADV VS	// 0 //
84	CONTC/0004930/2022	DOLAGOBINDA BEHERA VS ARTATRAN SAHOO, EXECUTIVE ENGINEER,MAHANADI NORTH DIVISION I, JAGATPUR, CTC.	ADV VS	// 0 //
85	CONTC/0004931/2022	PRASANTA KUMAR PRADHAN VS SANJIB KUMAR NAYAK, EXECUTIVE ENGNR., KANPUR REHABILITATION CAMPS AND BUILDING/DIVISION,BASUDEVPUR	ADV VS	// 0 //
86	CONTC/0004932/2022	BIRABAR DAS VS SASANKA SEKHAR PANDA, EXECUTIVE ENGNR., CUTTACK MINOR IRRGATION DIVISION,CUTTACK	ADV VS	// 0 //
87	CONTC/0004933/2022	SARAT KUMAR MOHANTY VS ANU GARG, I.A.S.	ADV VS	// 0 //
88	CONTC/0004934/2022	JAYANTI MALICK VS ABADAAL M.AKHTAR, I.A.S.	ADV VS	// 0 //
89	CONTC/0004935/2022	KARUNAKAR PANDA VS ANU GARG, I.A.S.	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
90	CONTC/0004936/2022	RAMAKANTA PATTANAIAK VS BISHNUPADA SETHY, I.A.S.	ADV VS	// 0 //
91	CONTC/0004937/2022	SURENDRANATH MISHRA	SUBHRANSU BHUSAN MOHANTY	//

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		VS	VS	()
92	CRLA/0000605/2022	EXCUTIVE OFFICER, ANANDPUR MUNICIPALITY, KEONJHAR SANANDA BEHERA	ASUTOSH TRIPATHY	// KISHORENGAR /105 /2016
		VS	VS	()
93	CRLA/0000606/2022	STATE OF ODISHA PINKU @ SUSANTA SAHU	ASUTOSH TRIPATHY	// PARJANG /184 /2017
		VS	VS	()
94	CRLA/0000607/2022	STATE OF ODISHA IMTIAJUL SK @ IMTIAZ SK	JAGABANDHU SAHU	// BADMAL /70 /2022
		VS	VS	()
95	CRLA/0000608/2022	STATE OF ODISHA BRAJA KISHORE DAS	AKSHAYA KUMAR PANDEY	// PATKURA /39 /2012
		VS	VS	()
96	CRLA/0000609/2022	STATE OF ODISHA JALANDHAR HARIJAN	JYOTIRMAYA SAHOO	// PAPADAHANDI /13 /2021
		VS	VS	()
97	CRLMC/0002065/2022	STATE OF ODISHA KRUSHNA CHANDRA MUDULI	PRIYA RANJAN SINGH	// GONDIA /63 /2009
		VS	VS	()
98	CRLMC/0002066/2022	STATE OF ODISHA KUMAR PANGI	ARIJEET MISHRA	// JEYPORE MAHILA /34 /2020
		VS	VS	()
99	CRLMC/0002067/2022	STATE OF ODISHA DEBASISH SAHU	JAGABANDHU SAHU	// RAMPUR (SONEPUR) /3 /2020
		VS	VS	()
100	CRLMC/0002068/2022	STATE OF ODISHA SANTA@SANTOSH BEHERA	SATYAJIT MOHAPATRA	// DASPALLA /106 /2021
		VS	VS	()
101	CRLMC/0002069/2022	STATE OF ODISHA BHASKAR CHANDRA PATTANAIAK	SUVALAXMI DEVI	// MAHANGA /11 /2017
		VS	VS	()
102	CRLMC/0002070/2022	STATE OF ODISHA SUBHRA PATTANAIAK	SAMVIT MOHANTY	// BARI /95 /2018
		VS	VS	()

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103	CRLMC/0002071/2022	STATE OF ODISHA JITENDRA KUMAR PRADHAN VS	KHAGESWAR BEHERA VS	// PATTAPUR (DIGAPAHANDI) /186 /2021 ()
104	CRLMC/0002072/2022	STATE OF ODISHA SOVIT AHIR VS	SUSHANTA KUMAR JOSHI VS	// LAKHANA /17 /2014 ()
105	CRLMC/0002073/2022	STATE OF ODISHA SANJAY KUMAR JENA VS	RAMA CHANDRA JENA VS	// SINGLA /169 /2011 ()
106	CRLMC/0002074/2022	STATE OF ODISHA SHASTRI BAG VS	ASHIS KUMAR MISHRA VS	// SAINTALA /42 /2018 ()
107	CRLMC/0002075/2022	STATE OF ODISHA TIRTHANKAR PATEL VS	ASHIS KUMAR MISHRA VS	// /0 ()
108	CRLMP/0001547/2022	STATE OF ODISHA GOLAK SAHOO VS	KSHIROD KUMAR ROUT VS	// /0 ()
109	CRLMP/0001548/2022	STATE OF ODISHA KARUNAKAR MOHAPATRA VS	BIKRAM PRATAP DAS VS	// /0 ()
110	CRLMP/0001549/2022	STATE OF ODISHA RANJAN KUMAR SAHOO VS	SOUMYA DEV RAY VS	// /0 ()
111	CRLMP/0001550/2022	STATE OF ODISHA SUPRAVA MOHANTY VS	BHAKTI PRASAD PATTANAİK VS	// /0 ()
112	CRLMP/0001551/2022	STATE OF ODISHA BHAGABAN GHADAI VS	SIDHARTH PRASAD DAS VS	// /0 ()
113	CRLMP/0001552/2022	STATE OF ODISHA SAIBANI ROUT VS SUPERINTENDENT OF POLICE (RURAL), CUTTACK	MANORANJAN MUDULI VS	// /0 () //

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114	CRLMP/0001553/2022	SAUMYA RANJAN SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //
115	CRLMP/0001554/2022	JAGATJYOTI MOHANTY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //
116	CRLMP/0001555/2022	SNEHALATA BARIK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //
117	CRLMP/0001556/2022	PARBATI NAYAK VS STATE OF ODISHA	SURESH KUMAR PANDA VS	//0 0 //
118	CRLMP/0001557/2022	ANITA MOHAPATRA VS STATE OF ODISHA	MANAS RANJAN DHAL VS	//0 0 //
119	CRLREV/0000348/2022	RAJAT KUMAR MAHANTA VS STATE OF ODISHA	RAMAKANTA SAHOO VS	//0 0 //
120	CRLREV/0000349/2022	SUSANTA KUMAR SAHU VS ALIBHARANI SABAT @ SAHU	PRATIK DASH VS	//0 0 //
121	CRLREV/0000350/2022	SIVANAND CHOUDHURY VS STATE OF ODISHA	SAURAV MOHANTY VS	//0 0 //
122	FAO/0000302/2022	MANAGER LEGAL,M/S.UNIVERSAL SAMPO GENERAL INSURANCE CO. LTD. VS NIRMALA@NIRMAL CHANDRA PRADHAN	VS	// 0 //
123	MACA/0000382/2022	SUBASH CHANDRA DANDAPAT VS LALITA CHINTURY	PRADEEP KUMAR MISHRA VS	// 0 //
124	MATA/0000151/2022	SANJU AGRAWALLA VS MANISH AGRAWALLA	SOUMYA MISHRA VS	// 0 //
125	RSA/0000178/2022	SANKARSAN SAHU	KSHIROD KUMAR SAHOO	//

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		VS	VS	0
126	RSA/0000179/2022	BISHNU CHARAN SAHU GOUTAM NAIK	PITAMBAR JENA	//
		VS	VS	0
127	RSA/0000180/2022	KAITHA NAIK KANHEI BEHERA	MD FAYAZ	//
		VS	VS	0
128	RVWPET/0000173/2022	SUNITI BEHERA TAX RECOVERY OFFICER 1 BBSR, KHURDA	TUSHAR KANTI SATAPATHY(SR STANDING COUNSEL)	//
		VS	VS	0
129	RVWPET/0000174/2022	M/S.MAA KALIKA BHANDAR TAX RECOVERY OFFICER 1 BBSR, KHURDA	TUSHAR KANTI SATAPATHY	//
		VS	VS	0
130	TRPCRL/0000060/2022	M/S DWARIKAMAYEE BHANDAR ANITA MOHAPATRA	AJIT KUMAR PANDA	BEGUNIA P.S. /160 /2021
		VS	VS	0
131	WA/0001028/2022	STATE OF ODISHA STATE OF ODISHA	SANDEEP PARIDA, SR.S.C. (S AND ME)	//
		VS	VS	0
132	WA/0001029/2022	NIHAR RANJAN SARANGI STATE OF ODISHA	AMIYA KUMAR MISHRA	//
		VS	VS	0
133	WA/0001030/2022	P. BISWARAJ THE PRINCIPAL SECY., EXCISE DEPT.	PRADEEP KUMAR ROUT, A.S.C.	//
		VS	VS	0
134	WA/0001031/2022	YASOBANTA MUKHI MMTC OF INDIA EMPLOYEES ASSOCIATION, PARADIPARA	PARADIPARA KUMAR MOHANTY	//
		VS	VS	0
135	WA/0001032/2022	UNION OF INDIA STATE OF ODISHA	HARMOHAN DHAL	//
		VS	VS	0
136	WA/0001033/2022	JITENDRA KUMAR SAHU STATE OF ODISHA	HARMOHAN DHAL (ADDL.G.B. ADVOCATE)	//
		VS	VS	0

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137	WA/0001034/2022	JAGANNATH JANI BISHNUPRIYA ACHARYA VS KANCHAN BALA PANDA	HIMANSHU SEKHAR PANDA VS	// // 0 //
138	WA/0001035/2022	STATE OF ODISHA VS DEBI PRASAD DASH	AMIYA KUMAR MISHRA VS	// 0 //
139	WA/0001036/2022	STATE OF ODISHA VS SAROJ KUMAR DASH	AJAYA KU NANDA VS	// 0 //
140	WA/0001037/2022	STATE OF ODISHA VS MAMATA PATI	AMIYA KUMAR MISHRA(ADDL. GOVT. ADV.) VS	// 0 //
141	WP(C)/0019079/2022	SIDDHANT MOHAPATRA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
142	WP(C)/0019080/2022	KAMALESH BAL VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
143	WP(C)/0019081/2022	DINABANDHU MAHANTA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
144	WP(C)/0019082/2022	PREMALATA SWAIN VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
145	WP(C)/0019083/2022	JITENDRA KUMAR LENKA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
146	WP(C)/0019084/2022	PURASTAM ROUT VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
147	WP(C)/0019085/2022	SISIR KUMAR PRADHAN VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :29/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WP(C)/0019086/2022	RAKESH JAYASWAL VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
149	WP(C)/0019087/2022	SUBASH CHANDRA PATRA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
150	WP(C)/0019088/2022	HIMANSU SHEKHAR PRADHAN VS THE TRANSPORT COMMNR.-CUM-CHAIRMAN, STA, CUTTACK	SITANSU MOHAN SINGH VS	// 0 //
151	WP(C)/0019089/2022	BINAYA KUMAR DASH VS STATE OF ODISHA	MANAS PATI VS	// 0 //
152	WP(C)/0019090/2022	KRISHNA CHANDRA DALBEHERA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
153	WP(C)/0019091/2022	MITENDRA NAIK VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
154	WP(C)/0019092/2022	MADHUSUDAN SANTRA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
155	WP(C)/0019093/2022	RAMESH SAMAL VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //
156	WP(C)/0019094/2022	MUKTESWAR MOHANTY VS REGIONAL TRANSPORT AUTHORITY CUM TAXING AUTHORITY, CHANDIKHOLE	DEBASISH SAMAL VS	// 0 //
157	WP(C)/0019095/2022	SABITA MANJARI PANDA VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
158	WP(C)/0019096/2022	CH. SAI KRISHNA RAO VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
159	WP(C)/0019097/2022	URMILA BHUYAN	GOKULANANDA PADHI	//

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FILING REPORT AS ON :29/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	WP(C)/0019098/2022	STATE OF ODISHA LIPSARANI SWAIN	PRAFULLA KUMAR RATH	//
		VS	VS	0
161	WP(C)/0019099/2022	STATE OF ODISHA PRAVAKAR SAHU	JYOTIRMAY GUPTA	//
		VS	VS	0
162	WP(C)/0019100/2022	STATE OF ODISHA ASHOK KUMAR KHATEI	BANSHIDHAR SATAPATHY	//
		VS	VS	0
163	WP(C)/0019101/2022	R.T.O., BBSR SHYAM LAL AGRAWAL	JYOTIRMAY GUPTA	//
		VS	VS	0
164	WP(C)/0019102/2022	STATE OF ODISHA BANSHIDHAR DASH	BANABIHARI RAY	//
		VS	VS	0
165	WP(C)/0019103/2022	STATE OF ODISHA BUDU BAG	BINOD KUMAR HATI	//
		VS	VS	0
166	WP(C)/0019104/2022	STATE OF ODISHA UMABATI PRADHAN	NIRANJAN PANDA 1	//
		VS	VS	0
167	WP(C)/0019105/2022	STATE OF ODISHA ANUPAMA MOHAPATRA	NIRANJAN PANDA 1	//
		VS	VS	0
168	WP(C)/0019106/2022	COMPETENT AUTHORITY-CUM-SPL LAO, DHENKANAL M/S. BLA PROJECTS PVT. LTD.,KOLKATA	AVIJIT PATNAIK	//
		VS	VS	0
169	WP(C)/0019107/2022	MAHANADI COALFIELDS LTD.,SAMBALPUR RAMPRASAD RATH	G.K.NANDA	//
		VS	VS	0
170	WP(C)/0019108/2022	STATE OF ODISHA GANESWAR RAUT	SANJIB KUMAR RATH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0019109/2022	STATE OF ODISHA MAMIDI GOURINATH VS BDA, BBSR	CHANDAN SAMANATARAY VS	// // 0 //
172	WP(C)/0019110/2022	ARATA BANDHU GOCHHI VS STATE OF ODISHA	PRANAB KUMAR PASAYAT VS	// 0 //
173	WP(C)/0019111/2022	SESHAMOHAN MUNA VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// 0 //
174	WP(C)/0019112/2022	MANOJ KUMAR JENA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
175	WP(C)/0019113/2022	SARAT CHANDRA BARIK VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
176	WP(C)/0019114/2022	BANSHIDHAR DASH VS STATE OF ORISSA	BANABIHARI RAY VS	// 0 //
177	WP(C)/0019115/2022	BIJAYALAXMI NAYAK VS ADDL. DIST. COMMNR.,SURVEY AND SETTLEMENT, BERHAMPUR	RAJAKISHORE SAHOO VS	// 0 //
178	WP(C)/0019116/2022	BIJAYALAXMI NAYAK VS ADDL. DIST. COMMNR.,SURVEY AND SETTLEMENT, BERHAMPUR	RAJAKISHORE SAHOO VS	// 0 //
179	WP(C)/0019117/2022	PRABHAT KUMAR SENAPATI VS STATE OF ODISHA	ARUNA KUMAR MOHAPATRA VS	// 0 //
180	WP(C)/0019118/2022	PRANAB KUMAR PANDA VS TPNODL, BALASORE	SOMANATH MISHRA VS	// 0 //
181	WP(C)/0019119/2022	PURUSOTTAM MOHANTY VS COMMNR.,BBSR MUNICIPAL CORPORATION	SANJIB MOHANTY VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0019120/2022	RANJAN KUMAR DAS VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
183	WP(C)/0019121/2022	GANGADHARA NANDA VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //
184	WP(C)/0019122/2022	SITANSU BHUSAN MOHANTY VS STATE OF ODISHA	K.C.SATAPATHY VS	// 0 //
185	WP(C)/0019123/2022	SUSHANTA KUMAR KHUNTIA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
186	WP(C)/0019124/2022	D.TIRUPATI RAO PATNAIK VS STATE OF ODISHA	GOPAL SINHA VS	// 0 //
187	WP(C)/0019125/2022	BISWANATH DAS VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
188	WP(C)/0019126/2022	RASMITA NAYAK VS STATE OF ODISHA	K.C.SATAPATHY VS	// 0 //
189	WP(C)/0019127/2022	BISWANATH DAS VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
190	WP(C)/0019128/2022	RUNUPAMA BEHERA VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
191	WP(C)/0019129/2022	BASANTA KUMAR JENA VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
192	WP(C)/0019130/2022	D.GOVINDA RAO VS THE CHAIRMAN, INSTITUTE OF PHYSICS, BBSR	KULDEEP MOHANTY VS	// 0 //
193	WP(C)/0019131/2022	SITANSU SEKHAR DAS	SRIKANTA MAHUNTA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WP(C)/0019132/2022	THE STATE OF ODISHA SITANSU SEKHAR DAS	SRIKANTA MAHUNTA	//
		VS	VS	0
195	WP(C)/0019133/2022	THE STATE OF ODISHA NIRANJAN DASH	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
196	WP(C)/0019134/2022	STATE OF ODISHA ARCHANA SAHU	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
197	WP(C)/0019135/2022	STATE OF ODISHA SITANSU SEKHAR DAS	SRIKANTA MAHUNTA	//
		VS	VS	0
198	WP(C)/0019136/2022	THE STATE OF ODISHA RUNA DASH	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
199	WP(C)/0019137/2022	STATE OF ODISHA SITANSU SEKHAR DAS	SRIKANTA MAHUNTA	//
		VS	VS	0
200	WP(C)/0019138/2022	THE STATE OF ODISHA KEDARNATH PADHY	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
201	WP(C)/0019139/2022	STATE OF ODISHA NABA KISHORE PANDA	B.BAHALI	//
		VS	VS	0
202	WP(C)/0019140/2022	STATE OF ODISHA D.NARAYAN RAO	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
203	WP(C)/0019141/2022	STATE OF ODISHA M/S GAYATRI GAS ENTERPRISES	LALATENDU SAMANTARAY	//
		VS	VS	0
204	WP(C)/0019142/2022	INDIAN BANK, GENERAL MANAGER, BOLANGIR DEB KUMAR SETHI	DEBI PRASAD DHALSAMANTA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0019143/2022	STATE OF ODISHA JAYASINGH BEHERA VS	SUDHANSU SEKHAR JENA VS	// // ()
206	WP(C)/0019144/2022	STATE OF ODISHA DUSHASAN BEHERA VS	KUNAL KUMAR SWAIN VS	// // ()
207	WP(C)/0019145/2022	STATE OF ODISHA PRADEEP KUMAR ONKAR VS	KUNAL KUMAR SWAIN VS	// // ()
208	WP(C)/0019146/2022	STATE OF ODISHA JOSEPH BARIK VS	ABHILASH MISHRA VS	// // ()
209	WP(C)/0019147/2022	STATE OF ODISHA MAHESH KUMAR NAYAK VS	KUNAL KUMAR SWAIN VS	// // ()
210	WP(C)/0019148/2022	STATE OF ODISHA PRAFULLA KUMAR SAHOO VS	SAMBHU CHARAN NATH SHARMA VS	// // ()
211	WP(C)/0019149/2022	STATE OF ODISHA SARAT CHANDRA DASH VS	SAMBHU CHARAN NATH SHARMA VS	// // ()
212	WP(C)/0019150/2022	STATE OF ODISHA ANUPAM RAY VS	SWAPNA KUMAR OJHA VS	// // ()
213	WP(C)/0019151/2022	STATE OF ODISHA RAGHUNATH PATRA VS	SWAPNIL ROY VS	// // ()
214	WP(C)/0019152/2022	STATE OF ODISHA PREMA SAHU VS	SWAPNIL ROY VS	// // ()
215	WP(C)/0019153/2022	STATE OF ODISHA MAHESWAR SAHOO VS STATE OF ODISHA	SWAPNIL ROY VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0019154/2022	SANTILATA MOHANTY VS STATE OF ODISHA	CHANDRA SEKHAR PANDA VS	// 0 //
217	WP(C)/0019155/2022	BHOBANI MOHARANA VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
218	WP(C)/0019156/2022	ARDHENDU HARICHANDAN VS STATE OF ODISHA	SUDARSAN BEHERA VS	// 0 //
219	WP(C)/0019157/2022	NIRANJAN KANDI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
220	WP(C)/0019158/2022	BENUDHAR GIRI VS STATE OF ODISHA	SARAT CHANDRA PADHI VS	// 0 //
221	WP(C)/0019159/2022	SARAT CHANDRA BISWAL VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //
222	WP(C)/0019160/2022	AJAYA KUMAR SAHOO VS STATE OF ODISHA	SOMADARSAN MOHANTY VS	// 0 //
223	WP(C)/0019161/2022	BABA HONDA VS THE REGISTERING AUTHORITY, CUTTACK	SURENDRA KUMAR ROUT VS	// 0 //
224	WP(C)/0019162/2022	ZIQITZA HEALTH CARE LID. VS STATE OF ODISHA	SHIBASHISH MISRA VS	// 0 //
225	WP(C)/0019163/2022	GAGAN BIHARI SWAIN (AFO) VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
226	WP(C)/0019164/2022	BILAS MANI MAHAPATRA VS STATE OF ORISSA	MANOJ OJHA VS	// 0 //
227	WP(C)/0019165/2022	DR. DEBASHISH DASH	AMAR KUMAR MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0019166/2022	DHANESWAR SAHOO	SAGARIKA SAHOO	//
		VS	VS	0
		TP CENTRAL ODISHA DISTRIBUTION LTD., BBSR		//
229	WP(C)/0019167/2022	KSHITISH CHANDRA PADHI	MANOJ OJHA	//
		VS	VS	0
		STATE OF ORISSA		//
230	WP(C)/0019168/2022	M/S SUPER CLOSURE INDIA, BBSR	SATYA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0019169/2022	RAMESH CHANDRA PADHI	MANOJ OJHA	//
		VS	VS	0
		STATE OF ORISSA		//
232	WP(C)/0019170/2022	M/S. TMT IMPEX PVT. LTD.	CHITTARANJAN DAS	//
		VS	VS	0
		THE COMMISSIONER, CT AND GST, ODISHA		//
233	WP(C)/0019171/2022	JAYANTA KUMAR MAHAPATRA	MANOJ OJHA	//
		VS	VS	0
		STATE OF ORISSA		//
234	WP(C)/0019172/2022	SRADHANJALI BEHERA	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0019173/2022	ANUPAMA PRADHAN	UMAKANT SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0019174/2022	MAHADEBA SAHU	SARITA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0019175/2022	MC OF GRAM PANCHAYAT HIGH SCHOOL, TENDABADI	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0019176/2022	SURYAMANI PRADHAN	UMAKANT SAHOO	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0019177/2022	STATE OF ODISHA SUSHANTA KUMAR JENA VS	RAMA CHANDRA JENA VS	// // 0
240	WP(C)/0019178/2022	STATE OF ORISSA DUTIYA BESARA VS	SARITA PANDA VS	// // 0
241	WP(C)/0019179/2022	STATE OF ODISHA DUSHMANTA KUMAR PATTANAİK VS	UMAKANT SAHOO VS	// // 0
242	WP(C)/0019180/2022	STATE OF ODISHA SUJATA BALIARSINGH VS	UMAKANT SAHOO VS	// // 0
243	WP(C)/0019181/2022	STATE OF ODISHA SHUBH ISPAT PVT. LTD., SUNDARGARH VS	SASWAT KUMAR ACHARYA VS	// // 0
244	WP(C)/0019182/2022	UNION OF INDIA SADHU CHARAN MALLİK VS	UMAKANT SAHOO VS	// // 0
245	WP(C)/0019183/2022	STATE OF ODISHA SAYED RAJAB ALLI VS	KAUSHAL HUSSAIN VS	// // 0
246	WP(C)/0019184/2022	STATE OF ODISHA BAINSHIDHAR MATAGAJASINGH VS	UMAKANT SAHOO VS	// // 0
247	WP(C)/0019185/2022	STATE OF ODISHA SHUBH ISPAT PVT. LTD., SUNDARGARH VS	SASWAT KUMAR ACHARYA VS	// // 0
248	WP(C)/0019186/2022	UNION OF INDIA GOURHARI PRADHAN VS	UMAKANT SAHOO VS	// // 0
249	WP(C)/0019187/2022	STATE OF ODISHA LAXMIDHAR SAHOO VS	UMAKANT SAHOO VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0019188/2022	SHUBH ISPAT PVT. LTD., SUNDARGARH VS UNION OF INDIA	SASWAT KUMAR ACHARYA VS	// 0 //
251	WP(C)/0019189/2022	SURENDRA KUMAR KHAMARI VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
252	WP(C)/0019190/2022	CHIRANJIBI JAYASINGH VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
253	WP(C)/0019191/2022	NAKULA SAHOO VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
254	WP(C)/0019192/2022	KRUSHNA CHANDRA DALABEHERA VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
255	WP(C)/0019193/2022	PANCHANAN BISOYI @ PANCHANAN BISHOYI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
256	WP(C)/0019194/2022	BHAJA KRISHNA SAHOO VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
257	WP(C)/0019195/2022	RABI CHANDRA KATARI VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
258	WP(C)/0019196/2022	GOLBADAN PADHAN VS STATE OF ODISHA	GOURI MOHAN RATH VS	// 0 //
259	WP(C)/0019197/2022	NALINI KUMARI DEI VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
260	WP(C)/0019198/2022	SACHINDRA NATH DUTTA VS STATE OF ODISHA	SUBHADUTTA ROURTRAY VS	// 0 //
261	WP(C)/0019199/2022	JAYANTI KHUNTIA	UMAKANT SAHOO	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0019200/2022	PRAMILA KUMARI DEI	UMAKANT SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0019201/2022	SARASWATI BALA BIT @ SARASWATI BIT	BIBEKANANDA BHUYAN	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0019202/2022	BIRANCHI NARAYAN MALLIK	UMAKANT SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0019203/2022	JAYRAM PUJAHARI	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0019204/2022	SANTOSH KUMAR MOHANTY	UMAKANT SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0019205/2022	SANTOSH KUMAR SWAIN	DIPTI RANJAN SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0019206/2022	AKSHAYA KUMAR PRADHAN	UMAKANT SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0019207/2022	BUDHIGHARA THAKURANI BIJE, ANKUSAPURA	S.S.MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0019208/2022	SANTILATA SAHOO	UMAKANT SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0019209/2022	GOKUL CHANDRA KATARI	UMAKANT SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0019210/2022	SACHIDANANDA PANDA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0019211/2022	STATE OF ODISHA ASHOK KUMAR DAKUA VS	UMAKANT SAHOO VS	// // ()
274	WP(C)/0019212/2022	STATE OF ODISHA RAMA CHANDRA SAHOO VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
275	WP(C)/0019213/2022	STATE OF ODISHA SURESH CHANDRA SATAPATHY VS	UMAKANT SAHOO VS	// // ()
276	WP(C)/0019214/2022	STATE OF ODISHA NRUSINGH PRASAD DAS VS	DURGA PRASANNA MISHRA VS	// // ()
277	WP(C)/0019215/2022	STATE OF ODISHA CHITTA RANJAN DAS VS	KISHORE KUMAR MISHRA VS	// // ()
278	WP(C)/0019216/2022	STATE OF ODISHA SNEHALATA JENA VS	SANJAY KUMAR DAS (2) VS	// // ()
279	WP(C)/0019217/2022	STATE OF ODISHA MADHUSMITA SAMANT VS	JAYDEEP PAL VS	// // ()
280	WP(C)/0019218/2022	STATE OF ODISHA RAJESH SINGH CHITTARANJAN SWAIN VS	DURGA PRASAD NANDA VS	// // ()
281	ABLAPL/0009205/2022	STATE OF ODISHA BISWAMBAR PARIDA VS	PRIYA RANJAN SINGH VS	// // MAHAKALPARA /136 /2022 ()
282	ABLAPL/0009206/2022	STATE OF ODISHA NISHI PRIYA DARSHINI VS	SHIBASHISH MISRA VS	// // BAIDYANATHPUR /185 /2022 ()
283	ABLAPL/0009207/2022	STATE OF ODISHA TIKAM BEHERA VS	PARTHA SARATHI NAYAK VS	// // / /0 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	ABLAPL/0009208/2022	PREM SUNA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	JHARSUGUDA SADAR /180 /2021 () //
285	ABLAPL/0009209/2022	SUBRAT KHAMARI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BINIKA /54 /2022 () //
286	ABLAPL/0009210/2022	HEMANTA PATRA @ SONU PATRA @ SANU VS STATE OF ODISHA	MANOJ KUMAR MOHANTY 2 VS	//0 () //
287	ABLAPL/0009211/2022	PRAKASH JENA @ PRAKASH KUMAR JENA VS STATE OF ODISHA	ARIJEET MISHRA VS	KEONJHAR TOWN /203 /2022 () //
288	ABLAPL/0009212/2022	BUNTY @ DINABANDHU DAS VS STATE OF ODISHA	GOPINATH MISHRA VS	BHADRAK TOWN /260 /2022 () //
289	ABLAPL/0009213/2022	LIPUN ROUL VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	INDUASTRIAL,NISA /54 /2009 () //
290	ABLAPL/0009214/2022	ARABINDA OJHA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	KEONJHAR TOWN /228 /2022 () //
291	ABLAPL/0009215/2022	DROPADI PATEL VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	KHARIAR /259 /2022 () //
292	ABLAPL/0009216/2022	PABITRA MALIK VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	JENAPUR /194 /2022 () //
293	ABLAPL/0009217/2022	AJAYA KUMAR NAYAK VS STATE OF ODISHA	LALITENDU MISHRA VS	KONARK /17 /2022 () //
294	ABLAPL/0009218/2022	SATYANANDA MEHER VS STATE OF ODISHA	AJIT KUMAR RAUT VS	RENGALI /156 /2021 () //
295	ABLAPL/0009219/2022	SANTANU MAHALINGA	HIMANSHU SEKHAR MISHRA	PUINTALA /42 /2021

ORISSA HIGH COURT

FILING REPORT AS ON :29/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
296	ABLAPL/0009220/2022	STATE OF ODISHA BISWAJIT DAS	RANJITA DHAL	// NILGIRI /226 /2022
		VS	VS	()
297	ABLAPL/0009221/2022	STATE OF ODISHA BALARAM MAJHI	SANJIB MOHANTY	// KODINGA /60 /2019
		VS	VS	()
298	ABLAPL/0009222/2022	STATE OF ODISHA ALOK KUMAR NAYAK	SK. ZAFARULLA	// GOP /132 /2022
		VS	VS	()
299	ABLAPL/0009223/2022	STATE OF ODISHA PARSURAM BEHERA	BHAGABAT PRASAD RATH	// MANCHESWAR P.S. /259 /2022
		VS	VS	()
300	ABLAPL/0009224/2022	STATE OF ODISHA SRIDHAR NAYAK @ PRIYA KINNAR	SACHIDANANDA PADHEE	// JHARSUGUDA SADAR /166 /2022
		VS	VS	()
301	ABLAPL/0009225/2022	STATE OF ODISHA D. SRINIVAS @ DUDULA SRINIVAS	GYANARANJAN SETHI	// CHANDILI /95 /2022
		VS	VS	()
302	ABLAPL/0009226/2022	STATE OF ODISHA RANIA @ SANDHYA RANI NAYAK	AMITAV TRIPATHY	// NAYAGARH SADAR /108 /2022
		VS	VS	()
303	ABLAPL/0009227/2022	STATE OF ODISHA JAYANTI NAYAK	ANANTA NARAYAN PATTANAYAK	// JEYPORE MAHILA /27 /2019
		VS	VS	()
304	ABLAPL/0009228/2022	STATE OF ODISHA SITALATA PARIDA	SESHADEV DASH	// ANGUL TOWN /395 /2022
		VS	VS	()
305	ABLAPL/0009229/2022	STATE OF ODISHA TUSARKANTA SAHU	SESHADEV DASH	// MURIBAHAL /75 /2022
		VS	VS	()
306	ABLAPL/0009230/2022	STATE OF ODISHA AYUSHI PRIYADARSHINI	SUJATA JENA	// / /0
		VS	VS	()

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	ABLAPL/0009231/2022	DELHI POLICE SANTOSH SAHOO VS STATE OF ODISHA	SOUGAT DASH VS	// BANAPUR P.S. /75 /2022 ()
308	ABLAPL/0009232/2022	MUKESH ROUT VS STATE OF ODISHA	KAMADEV MOHANTY VS	// / /0 ()
309	ABLAPL/0009233/2022	RANJIT @ RANJEET NAYAK VS STATE OF ODISHA	SOUGAT DASH VS	// BANAPUR P.S. /75 /2022 ()
310	ABLAPL/0009234/2022	BINOD @ BINOD KUMAR PRADHAN VS STATE OF ODISHA	SOUGAT DASH VS	// BANAPUR P.S. /75 /2022 ()
311	ABLAPL/0009235/2022	DILLIP @ DILLIP KUMAR PRADHAN VS STATE OF ODISHA	SOUGAT DASH VS	// BANAPUR P.S. /75 /2022 ()
312	ABLAPL/0009236/2022	DEBASISH MAHAKUL @ MAHAKUD VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// / /0 ()
313	ABLAPL/0009237/2022	DIPU SAHOO @ DEEPAK KUMAR BEHERA @ DIPAK BEHERA VS STATE OF ODISHA	DEEPAK BEHERA VS	// PIRAHAT P.S /157 /2021 ()
314	ABLAPL/0009238/2022	RUDRA NAIK VS STATE OF ODISHA	DIGAMBAR SETHI VS	// TELKOI /105 /2022 ()
315	ABLAPL/0009239/2022	SAROJ KUMAR BEHERA VS STATE OF ODISHA	DIGAMBAR SETHI VS	// TELKOI /105 /2022 ()
316	ABLAPL/0009240/2022	ABHISHEK NAYAK @ TIMAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	// NAYAGARH SADAR /108 /2022 ()
317	ABLAPL/0009241/2022	RANJIT SENAPATI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// NIRAKARPUR /145 /2022 ()

ORISSA HIGH COURT**FILING REPORT AS ON :29/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	ABLAPL/0009242/2022	TRILOCHAN BAI VS STATE OF ODISHA	BHABANI SANKAR DAS VS	KENDRAPARA SADAR /283 /2022 () //
319	ABLAPL/0009243/2022	BHAGABAN GOUDA VS STATE OF ODISHA	S.S.RAY (2) VS	DHARAKOT PS /168 /2022 () //
320	ABLAPL/0009244/2022	ANSUMAN MISHRA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MUNIGUDA /61 /2022 () //
321	ABLAPL/0009245/2022	LALIT MOHAN MISHRA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	MALGODOWN /278 /2017 () //
322	ABLAPL/0009246/2022	LAXMIDHARA DAS VS STATE OF ODISHA	DEBASIS MISHRA VS	JAJPUR ROAD /315 /2022 () //
323	ABLAPL/0009247/2022	SEKH HASIM VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHUNTA /183 /2022 () //
324	ABLAPL/0009248/2022	BATAKRUSHNA TRIPATHY VS STATE OF ODISHA	DEBASIS PANIGRAHI VS	JODAPADAR /211 /2022 () //
325	ABLAPL/0009249/2022	KAPI @ KAPILENDRA PRADHAN VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	BALIPATNA /131 /2022 () //
326	ABLAPL/0009250/2022	GYANA @ GYANARANJAN SAMAL VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	/ /0 () //
327	ABLAPL/0009251/2022	KASI ROUT VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	CAPITAL P.S. /324 /2022 () //
328	ABLAPL/0009252/2022	HARI SETHI VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	JAJPUR SADAR /70 /2022 () //
329	ABLAPL/0009253/2022	BISWANATH SAHOO	PRABHAT KUMAR DAS	/ /0

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
330	ABLAPL/0009254/2022	SANDHYARANI MOHANTY	RAMDAS ACHARY	EOW,BHUBANESWAR /10 /2018
		VS	VS	()
		STATE OF ODISHA		//
331	ABLAPL/0009255/2022	SRIKANT JENA	PRAVASH CH JENA	JALESWAR /275 /2022
		VS	VS	()
		STATE OF ODISHA		//
332	ABLAPL/0009256/2022	UPENDRA NATH SWAIN	SMRUTI RANJAN MOHAPATRA	BADAMBADI /181 /2022
		VS	VS	()
		STATE OF ODISHA		//
333	ABLAPL/0009257/2022	KAMAL LOCHAN PANDIA	SATYA NARAYAN MISHRA 4	SIMULIA /16 /2022
		VS	VS	()
		STATE OF ODISHA		//
334	ABLAPL/0009258/2022	UPENDRA NATH SWAIN	SMRUTI RANJAN MOHAPATRA	BADAMBADI /190 /2022
		VS	VS	()
		STATE OF ODISHA		//
335	ABLAPL/0009259/2022	SK. SADAM HUSSAIN	AMLAN SHAKTI PAUL	KHURDA MODEL /348 /2022
		VS	VS	()
		STATE OF ODISHA		//
336	ABLAPL/0009260/2022	BASANTI BEHERA	ANANTA NARAYAN PATTANAYAK	JEYPORE MAHILA /43 /2019
		VS	VS	()
		STATE OF ODISHA		//
337	ABLAPL/0009261/2022	DULAL BAIRAGI	ALOK KUMAR DAS	ADVA /125 /2021
		VS	VS	()
		STATE OF ODISHA		//
338	ABLAPL/0009262/2022	BIJAYA KUMAR MANGARAJ @ TUNGIA	AKSHAYA KUMAR SAHOO	NIRAKARPUR /142 /2022
		VS	VS	()
		STATE OF ODISHA		//
339	ABLAPL/0009263/2022	RAMESH CHANDRA MALLIK	ALOK KUMAR DAS	NAUGAON /66 /2019
		VS	VS	()
		STATE OF ODISHA		//
340	ABLAPL/0009264/2022	KAMALSAY HARIJAN	ANIRUDHA DAS	KODINGA /26 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	ABLAPL/0009265/2022	STATE OF ODISHA KRISHNA CHOUDHURY VS	DIBYAJYOTI SAHOO VS	// BRAJARAJNAGAR /82 /2022 ()
342	ABLAPL/0009266/2022	STATE OF ODISHA JAGAMOHAN RAY @ RAI VS	DIBYAJYOTI SAHOO VS	// LAKHANPUR /129 /2022 ()
343	ABLAPL/0009267/2022	STATE OF ODISHA SUVENDU PRAKASH RAY VS STATE OF ODISHA	BHABANI SANKAR DAS VS	// KENDRAPARA SADAR /283 /2022 () //

ORISSA HIGH COURT

MISC CASES FILED on :29/07/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	24/2022 WPCRL/110/2019	MITHUN KKARMAKAR-MP	M/S.U.C.BEHURA
2	31/2022 RFA/188/2004	BINA SEN-MP	M/S.N.C.PATI
3	32/2022 RFA/188/2004	BINA SEN-MP	M/S.N.C.PATI
4	32/2022 RFA/188/2004	BINA SEN-MP	M/S.N.C.PATI
5	33/2022 RFA/188/2004	BINA SEN-MP	M/S.N.C.PATI
6	70/2022 JCRLA/14/2022	SURESH CHANDRA PADHY-MP	(MR.A.K.DAS), ARUN KUMAR DAS
7	71/2022 JCRLA/14/2022	SURESH CHANDRA PADHY-MP	(MR.A.K.DAS)
8	71/2022 JCRLA/14/2022	SURESH CHANDRA PADHY-MP	(MR.A.K.DAS)
9	145/2022 CMAPL/316/2022	BINOD BIHARI BEHERA-MP	ADV.
10	146/2022 SA/173/2001	BASANTA KR. MOHANTY-MP	M/S. P.C.KAR
11	164/2022 MATA/151/2022	SANJU AGRAWALLA-MP	SOUMYA MISHRA
12	183/2022 RVWPET/173/2022	TAX RECOVERY OFFICER 1 BBSR, KHURDA-MP	TUSHAR KANTI SATAPATHY(SR STANDING COUNSEL)
13	184/2022 RVWPET/174/2022	TAX RECOVERY OFFICER 1 BBSR, KHURDA-MP	TUSHAR KANTI SATAPATHY
14	198/2022 CONTC/4277/2021	DEVID KESHAREE MAHANTA-MP	
15	199/2022 CONTC/3547/2021	JAGABANDHU KAR-MP	
16	225/2022 RPFAM/215/2019	PRADIP KU.MISHRA-MP	BANAMALI SAHOO(1)
17	444/2022 FAO/185/2022	LEGAL MANAGER M/S. CHOLAMANDALAM MS GENERAL INSURANCE LTD-MP	ADNURANKHAN
18	445/2022 FAO/185/2022	LEGAL MANAGER M/S. CHOLAMANDALAM MS GENERAL INSURANCE LTD-MP	ADNURANKHAN
19	446/2022 FAO/116/2022	THE MANAGER, LEGAL, M/S. CHOLAMANDALAM MS G.I.CO.LTD-MP	G.D. DUTTA
20	447/2022 FAO/246/2022	THE MANAGER (LEGAL), M/S. ORIENTAL INSURANCE COGIPIDUMPA	G.D. DUTTA
21	448/2022 FAO/213/2022	MANAGER LEGAL, M/S. CHOLAMANDALAM MS G.I.CO.LTD-MP	G.D. DUTTA
22	473/2022 CRLREV/343/2022	KALIA BAGARTY-MP	KIRTAN DANG
23	474/2022 CRLREV/349/2022	SUSANTA KUMAR SAHU-MP	PRATIK DASH
24	475/2022 CRLREV/349/2022	SUSANTA KUMAR SAHU-MP	PRATIK DASH
25	476/2022 CRLREV/349/2022	SUSANTA KUMAR SAHU-MP	PRATIK DASH
26	477/2022	SIVANAND CHOUDHURY-MP	SAURAV MOHANTY

27	CRLREV/350/2022 478/2022	SIVANAND CHOUDHURY-MP	SAURAV MOHANTY
28	CRLREV/350/2022 733/2022	SURESH CHANDRA BEHERA-MP	
29	WPC(OAC)/1532/2016 734/2022	PRASAN KUMAR KHUNTIA-MP	DR. J.K Lenka, P.K Behera
30	WPC(OAC)/1542/2016 735/2022	MADHUSMITA SAMAL-MP	M/S RAJENDRA KRUSHNA BOSE
31	WPC(OAC)/1164/2015 736/2022	PARESH CHANDRA GIRI-MP	
32	WPC(OAC)/4045/2013 737/2022	BRUNDABAN SAMAL-MP	M/S BIRAJA PRASANNA SATAPATHY
33	WPC(OAC)/1561/2016 738/2022	NITYANANDA ASA-MP	M/S BIRAJA PRASANNA SATAPATHY, B.K.NAYAK, S.S.
34	WPC(OAC)/1562/2016 752/2022	D.ANANDA RAO DORA-MP	ABINASH ROUSTRAY
35	CMP/679/2022 753/2022	APARAJITA PATTNAIK-MP	AMITAV BAGCHI
36	CMP/673/2022 754/2022	GOKULA NAIK-MP	ANAM CHARAN PANDA
37	CMP/680/2022 755/2022	DEITY SRI RADHAKANTA MAHAPRABHU-MP	S.S.RAY
38	CMP/683/2022 756/2022	HALADHAR DAS MOHAPATRA-MP	MALAYA KUMAR MISHRA
39	CMP/684/2022 757/2022	HALADHAR DAS MOHAPATRA-MP	MALAYA KUMAR MISHRA
40	CMP/685/2022 781/2022	DIVISIONAL MANAGER,M/S.NATIONAL INSURANCE COMPANY LTD-MP	
41	MACA/551/2020 782/2022	DIVISIONAL MANAGER, M/S NATIONAL INSURANCE COMPANY LIMITED-MP	
42	MACA/552/2020 783/2022	SUBASH CHANDRA DANDAPAT-MP	PRADEEP KUMAR MISHRA
43	MACA/382/2022 784/2022	SUBASH CHANDRA DANDAPAT-MP	PRADEEP KUMAR MISHRA
44	MACA/382/2022 785/2022	THE DIVISIONAL MANAGER,NEW INDIA ASSURANCE CO.LIMITED-MP	
45	MACA/260/2021 786/2022	DIVISIONAL MANAGER,M/S.NATIONAL INSURANCE-MP	M/S.BISWAJIT MOHANTY
46	MACA/638/2020 787/2022	DIVISIONAL MANAGER,M/S.NATIONAL INSURANCE-MP	M/S.BISWAJIT MOHANTY
47	MACA/638/2020 788/2022	BAJAJ ALLIANZ G.I.CO.LTD.-MP	M/S. BISWAJIT MOHANTY
48	MACA/1244/2018 789/2022	BAJAJ ALLIANZ G.I.CO.LTD.-MP	M/S. BISWAJIT MOHANTY
49	MACA/1244/2018 790/2022	DEBENDRA NATH BEHERA-MP	K.C.NAYAK, M/S DEBASISH PATNAIK, DILIP KU. BEH
50	MACA/936/2019 791/2022	DEBENDRA NATH BEHERA-MP	K.C.NAYAK, M/S DEBASISH PATNAIK, DILIP KU. BEH
51	MACA/936/2019 805/2022	SANKARSAN SAHU-MP	KSHIROD KUMAR SAHOO
52	RSA/178/2022 806/2022	GOUTAM NAIK-MP	PITAMBAR JENA
53	RSA/179/2022 807/2022	GOUTAM NAIK-MP	PITAMBAR JENA
54	RSA/179/2022 808/2022	BHUPATI@SUDHANSU PRADHAN-MP	M/S.BANSHIDHAR BAUG
55	RSA/66/2016 809/2022	BHUPATI@SUDHANSU PRADHAN-MP	M/S.BANSHIDHAR BAUG
56	RSA/66/2016 810/2022	BHUPATI@SUDHANSU PRADHAN-MP	M/S.BANSHIDHAR BAUG
57	RSA/66/2016 956/2022	JAYANTA KUMAR SAHU-MP	
	ABLAPL/7991/2022		

58	957/2022 ABLAPL/7509/2022	HEMANTA BARIK-MP	
59	958/2022 ABLAPL/2329/2020	SUBRAT KUMAR NAYAK @ SUBRAT NAYAK-MP	
60	959/2022 ABLAPL/2327/2020	MANASH SAMAL-MP	
61	960/2022 ABLAPL/7312/2022	PRABHAKAR PRADHAN @ GAJU-MP	
62	961/2022 ABLAPL/6758/2020	TINU @ PINU @ SUSHANTA KUMAR PRADHAN-MP	
63	962/2022 ABLAPL/5022/2022	SUBAL SA-MP	
64	963/2022 ABLAPL/3368/2021	MADHUSMITA GOUDA-MP	
65	964/2022 ABLAPL/7591/2022	ASHUTOSH SAHU @ RAJENDRA SAHOO-MP	
66	965/2022 ABLAPL/7336/2022	SURYA SAGAR SWAIN-MP	
67	966/2022 ABLAPL/8045/2022	SMRUTI RANJAN BRAHMA-MP	
68	967/2022 ABLAPL/7680/2022	RINKI ACHRAYA-MP	
69	968/2022 ABLAPL/5281/2022	AJITA @ AJIT SETHI-MP	
70	969/2022 ABLAPL/7453/2022	BASUDEV NAYAK-MP	
71	970/2022 ABLAPL/6151/2020	LANDA @ NANDA JENA-MP	
72	971/2022 ABLAPL/5287/2022	BVOTOKESH @ BYOTAKESH MAHAPATRA-MP	
73	972/2022 ABLAPL/5264/2022	ASHOK SWAIN-MP	
74	973/2022 ABLAPL/5587/2020	PIRA PARIDA-MP	
75	974/2022 ABLAPL/5787/2022	SUKANTI BEHERA-MP	
76	1162/2022 CRLA/606/2022	PINKU @ SUSANTA SAHU-MP	ASUTOSH TRIPATHY
77	1163/2022 CRLA/605/2022	SANANDA BEHERA-MP	ASUTOSH TRIPATHY
78	1164/2022 CRLA/608/2022	BRAJA KISHORE DAS-MP	AKSHAYA KUMAR PANDEY
79	1165/2022 CRLA/608/2022	BRAJA KISHORE DAS-MP	AKSHAYA KUMAR PANDEY
80	1166/2022 CRLA/527/2022	SIBA PRADHAN-MP	JYOTIRMAYA SAHOO
81	1167/2022 CRLA/609/2022	JALANDHAR HARIJAN-MP	JYOTIRMAYA SAHOO
82	1168/2022 CRLA/609/2022	JALANDHAR HARIJAN-MP	JYOTIRMAYA SAHOO
83	1341/2022 BLAPL/6090/2022	DIBAKAR SABAR-MP	
84	1342/2022 BLAPL/6621/2022	RATHOD SRINIVAS-MP	RAJIB LOCHAN PATTNAIK
85	1343/2022 BLAPL/3527/2022	RASHMI RANJAN DASH-MP	BISWAJIT NAYAK
86	1344/2022 BLAPL/6264/2022	RAJANIKANTA @ PRAMOD BALIARSINGH @ RAJANI-MP	
87	1345/2022 BLAPL/5591/2022	AJAY SANDHA-MP	DEVASHIS PANDA
88	1346/2022 BLAPL/10059/2021	CHANDANA MANDAL-MP	ADHIRAJ MOHANTY
89	1347/2022	BIJAYA PARIDA-MP	BIBUDHENDRA KUMAR RATH

90	BLAPL/4970/2022 1348/2022	DIPU NAHAK @ ANDA DIPU-MP	
91	BLAPL/6070/2022 1349/2022	TRAILOKYANATH SAHOO-MP	SAUMYA RANJAN PRADHAN M/S.P.C.JENA P.C.DASH
92	BLAPL/405/2022 1350/2022	BASANTA SAHOO-MP	PRAVASH CH JENA
93	BLAPL/7671/2021 1351/2022	ABHINASH KHATIK-MP	JULU KHANSAMA
94	BLAPL/6883/2022 1352/2022	NAGHMA KHATOON-MP	SIVA SANKAR CHAINI
95	BLAPL/6902/2022 1638/2022	SEVEN HILLS ESTATES-MP	
96	CRLMC/2219/2013 1639/2022	SEVEN HILLS ESTATES-MP	
97	CRLMC/2218/2013 1640/2022	BISWAJIT PATI-MP	MR.GAUTAM MISHRA, M/S.DINESH KUMAR PATRA
98	CRLMC/1171/2022 1641/2022	SANTA@SANTOSH BEHERA-MP	SATYAJIT MOHAPATRA
99	CRLMC/2068/2022 1642/2022	BHASKAR CHANDRA PATTANAIK-MP	SUVALAXMI DEVI
100	CRLMC/2069/2022 1643/2022	SUBHRA PATTANAIK-MP	SAMVIT MOHANTY
101	CRLMC/2070/2022 1644/2022	SUKANT KUMAR PADHI@SUKANTA PADHI-MP	AGNIHOTRA SAHU
102	CRLMC/57/2022 1645/2022	BINOD KUMAR PALEI-MP	MANAS KUMAR SWAIN
103	CRLMC/2013/2022 1646/2022	PRAFULLA BARIK@MOHAPATRA-MP	MR.BISWARANJAN DALAI
104	CRLMC/439/2017 2548/2022	STATE OF ODISHA-MP	SR.S.C.(S. AND M.E.)
105	WA/557/2022 2549/2022	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA
106	WA/1029/2022 2550/2022	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA
107	WA/1029/2022 2551/2022	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA
108	WA/1029/2022 2552/2022	THE PRINCIPAL SECY., EXCISE DEPT.-MP	PRADEEP KUMAR ROUT, A.S.C.
109	WA/1030/2022 2553/2022	THE PRINCIPAL SECY., EXCISE DEPT.-MP	PRADEEP KUMAR ROUT, A.S.C.
110	WA/1030/2022 2554/2022	STATE OF ODISHA-MP	Sangram Jena
111	WA/1028/2022 2555/2022	STATE OF ODISHA-MP	Sangram Jena
112	WA/1028/2022 2556/2022	MMTC OF INDIA EMPLOYEES ASSOCIATION, PARADIP REGION	AMIYA KUMAR MOHANTY
113	WA/1031/2022 2557/2022	STATE OF ODISHA-MP	HARMOHAN DHAL
114	WA/1032/2022 2558/2022	STATE OF ODISHA-MP	HARMOHAN DHAL (ADDL.G.B. ADVOCATE)
115	WA/1033/2022 2559/2022	BISHNUPRIYA ACHARYA-MP	HIMANSHIMANSHU SEKHAR PANDAHU SEKHAR PA
116	WA/1034/2022 2560/2022	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA
117	WA/1035/2022 2561/2022	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA
118	WA/1035/2022 2562/2022	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA
119	WA/1035/2022 2563/2022	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA(ADDL. GOVT. ADV.)
120	WA/1037/2022 2564/2022	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA(ADDL. GOVT. ADV.)
	WA/1037/2022		

121	2565/2022 WA/1036/2022	STATE OF ODISHA-MP	AJAYA KU NANDA
122	2566/2022 WA/1037/2022	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA(ADDL. GOVT. ADV.)
123	2567/2022 WA/1036/2022	STATE OF ODISHA-MP	AJAYA KU NANDA
124	10204/2022 WP(C)/17733/2022	MANORANJAN BARIK-MP	RABI NARAYAN PANDA
125	10205/2022 WP(C)/17730/2022	SUSANTA BEHERA-MP	RABI NARAYAN PANDA
126	10206/2022 WP(C)/35734/2021	SRIDHAR PRASAD DAS-MP	PRAFULLA KUMAR MOHAPATRA
127	10207/2022 WP(C)/19091/2022	MITENDRA NAIK-MP	KARUNAKAR RATH
128	10208/2022 WP(C)/3458/2022	L.NARASINGHA RAO-MP	NIRMAL RANJAN ROUSTRAY
129	10209/2022 WP(C)/19759/2020	KAMAKSHYA PRASAD PATTNAIK-MP	B.S.TRIPATHY..I
130	10210/2022 WP(C)/19761/2020	MINERVA RAY-MP	B.S.TRIPATHY..I
131	10211/2022 WP(C)/19762/2020	RAJALAXMI MALLICK-MP	B.S.TRIPATHY..I
132	10212/2022 WP(C)/19482/2021	ALOK KUMAR PATI-MP	PRASANTA KUMAR JENA
133	10213/2022 WP(C)/22352/2019	RAJANI KANTA PATTNAIK-MP	M/S.TRILOCHAN NANDA
134	10214/2022 WP(C)/18410/2022	AMIT KUMAR SRIBASTAB-MP	ARUN KUMAR PATRA
135	10215/2022 WP(C)/8894/2008	HARI NAYAK-MP	
136	10216/2022 WP(C)/18609/2022	BABITA GIRI-MP	PARTHA SARATHI NAYAK
137	10217/2022 WP(C)/13315/2022	JITENDRA NATH MAHANTA-MP	M/S GAUTAM MISHRA(SR. ADV.)
138	10218/2022 WP(C)/1502/2022	AMARENDRA NATH NANDA-MP	
139	10219/2022 WP(C)/19098/2022	LIPSARANI SWAIN-MP	PRAFULLA KUMAR RATH
140	10220/2022 WP(C)/19100/2022	ASHOK KUMAR KHATEI-MP	BANSHIDHAR SATAPATHY
141	10221/2022 WP(C)/11327/2022	HARAPRIYA SENAPATI-MP	
142	10222/2022 WP(C)/24714/2021	RAMESH CHANDRA PANDA-MP	S.K.SAMAL
143	10223/2022 WP(C)/19103/2022	BUDU BAG-MP	BINOD KUMAR HATI
144	10224/2022 WP(C)/18123/2022	SAUMITRA SAMAL-MP	PRAFULLA KUMAR RATH
145	10225/2022 WP(C)/19106/2022	M/S. BLA PROJECTS PVT. LTD.,KOLKATA-MP	AVIJIT PATNAIK
146	10226/2022 WP(C)/19111/2022	SESHAMOHAN MUNA-MP	SAROJ KUMAR MISHRA
147	10227/2022 WP(C)/15336/2022	PRAGATI SAHOO-MP	HRUDANANDA MOHAPATRA
148	10228/2022 WP(C)/19118/2022	PRANAB KUMAR PANDA-MP	SOMANATH MISHRA
149	10229/2022 WP(C)/4748/2022	PRATIVA PATTNAIK-MP	
150	10230/2022 WP(C)/4745/2022	KIRAN KUMARI PATNAIK-MP	
151	10231/2022 WP(C)/4750/2022	ANADI MALLIK-MP	
152	10232/2022	PRAVASH KUMAR SAHU-MP	M/S.DEBI PRASAD DHALSAMANTA

153	WP(C)/3753/2020 10233/2022	M/S GAYATRI GAS ENTERPRISES-MP	LALATENDU SAMANTARAY
154	WP(C)/19141/2022 10234/2022	URMILA BHUYAN-MP	GOKULANANDA PADHI
155	WP(C)/19097/2022 10235/2022	JHASKETAN BHAISAL-MP	SHASHI BHUSAN JENA
156	WP(C)/31909/2021 10236/2022	ANUPAM RAY-MP	SWAPNA KUMAR OJHA
157	WP(C)/19150/2022 10237/2022	RITANJALI PAL-MP	
158	WP(C)/15723/2022 10238/2022	SAMIR KUMAR DAS-MP	
159	WP(C)/4102/2022 10239/2022	NIRANJAN KANDI-MP	LAXMIKANTA MOHANTY
160	WP(C)/19157/2022 10240/2022	STATE and ORS.-MP	AGA
161	WP(C)/2393/2014 10241/2022	BIRENDRA KUMAR NAIK-MP	SRINIVAS MOHANTY
162	WP(C)/15635/2022 10242/2022	AJAYA KUMAR SAHOO-MP	SOMADARSAN MOHANTY
163	WP(C)/19160/2022 10243/2022	KRITIKA DAS-MP	AMIT PRASAD BOSE
164	WP(C)/16928/2022 10244/2022	BABA HONDA-MP	SURENDRA KUMAR ROUT
165	WP(C)/19161/2022 10245/2022	ZIQITZA HEALTH CARE LID.-MP	SHIBASHISH MISRA
166	WP(C)/19162/2022 10246/2022	BILAS MANI MAHAPATRA-MP	MANOJ OJHA
167	WP(C)/19164/2022 10247/2022	PRITAM PARIDA-MP	SAPAN KUMAR PAL
168	WP(C)/18706/2022 10248/2022	DHANESWAR SAHOO-MP	SAGARIKA SAHOO
169	WP(C)/19166/2022 10249/2022	KSHITISH CHANDRA PADHI-MP	MANOJ OJHA
170	WP(C)/19167/2022 10250/2022	RAMESH CHANDRA PADHI-MP	MANOJ OJHA
171	WP(C)/19169/2022 10251/2022	M/S. TMT IMPEX PVT. LTD.-MP	CHITTARANJAN DAS
172	WP(C)/19170/2022 10252/2022	JAYANTA KUMAR MAHAPATRA-MP	MANOJ OJHA
173	WP(C)/19171/2022 10253/2022	SRADHANJALI BEHERA-MP	MOHENDRA KUMAR MOHAPATRO
174	WP(C)/19172/2022 10254/2022	SUBHASISH PATTNAIK-MP	SUKANTA KUMAR MISHRA
175	WP(C)/23769/2021 10255/2022	SANJAY NAYAK-MP	SUKANTA KUMAR MISHRA
176	WP(C)/15841/2021 10256/2022	SURYAKANTA PANDA-MP	JAYDEEP PAL
177	WP(C)/17641/2022 10257/2022	SHUBH ISPAT PVT. LTD., SUNDARGARH-MP	SASWAT KUMAR ACHARYA
178	WP(C)/19181/2022 10258/2022	SAYED RAJAB ALLI-MP	KAUSHAL HUSSAIN
179	WP(C)/19183/2022 10259/2022	SHUBH ISPAT PVT. LTD., SUNDARGARH-MP	SASWAT KUMAR ACHARYA
180	WP(C)/19185/2022 10260/2022	DIBYADARSAN BISWAL-MP	RAMDAS ACHARY
181	WP(C)/18749/2022 10261/2022	SHUBH ISPAT PVT. LTD., SUNDARGARH-MP	SASWAT KUMAR ACHARYA
182	WP(C)/19188/2022 10262/2022	PRAMOD KUMAR SHASMAL-MP	M/S.PRAVASH CH.JENA
183	WP(C)/11920/2015 10263/2022	D.PADMA @ DANDA PADMA-MP	PRASANTA KUMAR SATAPATHY
	WP(C)/3360/2022		

184	10264/2022 WP(C)/19193/2022	PANCHANAN BISOYI @ PANCHANAN BISHOYI-MP	PRAVASH CHANDRA JENA
185	10265/2022 WP(C)/14407/2015	NRUTYA GOPAL DAS-MP	M/S.BUDHADEV ROUSTRAY
186	10266/2022 WP(C)/19203/2022	JAYRAM PUJAHARI-MP	PRABODHA CHANDRA NAYAK
187	10267/2022 WP(C)/19215/2022	CHITTA RANJAN DAS-MP	KISHORE KUMAR MISHRA
188	10268/2022 WP(C)/19217/2022	MADHUSMITA SAMANT-MP	JAYDEEP PAL
189	10269/2022 WP(C)/4235/2012	BHAGABAN BISWAL-MP	M/S.ASHUTOSH MISHRA